

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6202  
ANSWERED ON:14.05.2012  
AMENDMENT IN LAWS RELATING TO DALITS  
Rawat Shri Ashok Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether there is any proposal in regard to amending existing Acts/laws related to dalit community;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) & (b) The Ministry has invited considered views of concerned Ministries, State Governments/Union Territory Administrations and concerned agencies regarding amendments in the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.
- (c) No time frame can be specified at present.